

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF DECEMBER, 2020

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.12.20	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.12.20	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	124	2	67	59	122	5
FIRST APPEALS FROM ORDERS(OS)(COMM)	355	21	16	360	13	3
EXECUTION FIRST APPEALS(OS)(COMM)	7	0	1	6	46	4

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.12.20	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.12.20	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	2332	54	19	2367	546	11
ORIGINAL MISC. PET. (I) (COMM)	377	49	19	407	136	4
ORIGINAL MISC. PET. (T) (COMM)	78	20	2	96	19	4
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	2	2	2	2	21	2
ORIGINAL MISC. PET. (COMM)	1586	44	8	1622	546	8
ORIGINAL MISC. PET. (ENF.) (COMM)	510	27	12	525	250	6
ORIGINAL MISC. PET. (EFA) (COMM)	28	0	0	28		
ARBITRATION APPEAL (COMM)	32	3	1	34		1
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	77	37	37	77	35	2
COUNTER CLAIM (COMM)	141	1	0	142		
CIVIL SUITS (COMM) INFRA	2	0	0	2		

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.